## RAJIV GANDHI PROUDYOGIKI VISHWAVIDYALAYA, BHOPAL

Established under Act No. 13 of 1998
Ordinance No. 16

(Under Section 39(1) (II))

Ordinance for Doctor of Science
(w.e.f. the year 2002 - 2003)

The degrees assigned to various faculties are as detailed below:

- 1. A candidate shall be eligible for registration for the degree of Doctor of Science (D.Sc.) if he/she holds the degree of Doctor of Philosophy of atleast five years standing of this university or any university /deemed university recognized by this university and must have published atleast 10 papers in standard research journals or published work including books of high standard adjudged to be equivalent to published research papers by the Research Degree Committee.
- 2. The D.Sc. degree shall be awarded on the basis of an original work embodied in the thesis submitted by the candidate along with atleast three independent research papers published in standard journals on the subject of the thesis.
- 3. A candidate for D.Sc. degree must apply for registration of his subject on the prescribed application form obtainable on payment of prescribed fee, stating:
  - (i) His qualification and experience.
  - (ii) Subject in which he/she proposes to work.
  - (iii) The topic of research

The application shall also be accompanied by:

- (a) Registration fee as prescribed by the University.
- (b) A certificate from the Head of the University Teaching Department/School of Studies/ Principal of the college affiliated to the university/ Head of a Research Institute recognized for the purpose by the university, testifying that adequate facilities exist and shall be provided to the candidate if registered. There shall be no supervisor of the candidate and he/she shall have to work independently.

Provided that a candidate, if he/she so desires, may have person (s) of merit in the subject as advisor (s).

- (c) Attested copies of the statements of marks of graduate and master's degree examinations and Ph.D. degree.
- (d) Migration certificate along with enrolment form and the requisite fee.
- (e) List of publications of the candidate together with a copy of each of the publications.
- (f) Ten typed copies of detailed synopsis of the proposed topic of research furnishing present State-of-Arts, a review of literature, proposed line of investigation with detailed methodology and relevant bibliography.



- (g) Application for registration may be submitted any time during the academic year.
- 4. The application of the candidate for registration shall be placed before the Research Degree Committee and he/she shall make an oral presentation of the proposed work.

The committee shall consist of the following:

- i) The Kulpati
- ii) The senior most Professor of the University in the related subject.
- iii) Dean of the faculty.
- iv) Head of the University Teaching Department/School of Studies of the concerned subject, if any.
- v) Chairman, Board of Studies in the subject.
- vi) Two external experts of the concerned field of the rank of University Professor to be appointed by the Kulpati from the panel of atleast four names given by the Dean of the Faculty after perusal of the detailed synopsis submitted by the candidate.

Four members in all shall form the quorum, out of which atleast one should be external subject expert.

5. The meeting of Research Degree Committee shall be held in the University Office.

The committee shall recommend suitability of the topic of research and the registration of the candidate for the D.Sc. degree, as the case may be. On approval by the committee, the candidate shall be deemed to have been registered from the date of the meeting on the date of the submission of application in the university at the discretion of the candidate.

6. The candidate shall finally be enrolled on payment of the first term fee to university and/or recognized centre or the college affiliated to the university where he/she is pursuing research. The fee shall have to be paid every six month.

i) Library Fee
ii) Library caution money
iii) Identity card fee
iv) Laboratory fee
v) Laboratory caution money
As prescribed by the University.

Provided that the teachers of this university/affiliated colleges of this university shall not be required to pay the above mentioned fees.

7. A candidate shall ordinarily be permitted to work for D.Sc. degree in the subject in which he has obtained his Ph.D. degree. He/she may, however, be allowed to work in a subject, of interdisciplinary nature.



- 8. A candidate shall not be allowed to submit the thesis for evaluation earlier than three years from the date of his/her registration and not later than five years. Further extension of one year may be granted by the Kulpati on valid reasons (s) on payment of a fees as prescribed by the university. After the expiry of this period of extension the registration shall be cancelled.
- 9. (a) Six months before the candidate intends to submit the thesis after having published three research papers in standard Research Journals. The candidate shall inform the Registrar of his intention of submitting the thesis. The Registrar shall arrange for an oral presentation of work by the candidate before a Screening Committee consisting of the following members:
  - i) Kulpati
  - ii) Senior most Professor of University Teaching Department/School of Studies, in the subject.
  - iii) Dean of the faculty.
  - iv) Head of the University Teaching Department/ School of Studies in the subject, if any.
  - v) Chairman, Board of Studies of the subject.
  - vi) One external subject expert nominated by the Kulpati preferably form amongst the experts of R.D.C. approving the registration of the candidate.

One external subject expert and two other members shall form the quorum for this purpose.

The presentation shall be made at the place and time fixed by the University.

- (b) The Screening Committee shall have following powers:
  - i) To approve the work for the submission of thesis.
  - ii) To suggest modifications, if any alongwith reason(s) to be recorded by the committee.
- (c) The presentation by the candidate shall be open to all interested and shall be announced on the Notice Board atleast a week in advance by the Registrar.
- 10. The Registrar shall obtain form the external expert of the Screening Committee a panel of atleast six names including foreign experts in the subject, not below the rank of University Professor who can be appointed examiners, in a sealed envelope for the consideration of Examination Committee constituted u/s 46 of the Adhiniyam.



- 11. After being permitted by the Screening Committee referred to above, the candidate shall submit four typewritten copies or photo copies of the thesis, six copies of approved synopsis and six copies of summary together with an examination fees as prescribed by the University. The published papers/works must be incorporated either as a part of text or as appendix in the thesis. The candidate shall furnish a certificate to the effect that the work embodied in the thesis has not been submitted for the award of any degree either of this university or any other university or deemed university and that it contains his own work
- 12. (a) On receipt of the thesis the Registrar shall call upon the Examination Committee constituted u/s 46 of the Adhiniyam to draw a panel of six names, taking into consideration the panel submitted by the expert of the screening committee, of the experts in the field of research not below the rank of University Professor, including foreign experts.
  - (b) The Kulpati shall appoint three examiners, of which atleast one should be a foreign examiner.
  - (c) The examiners appointed by the Kulpati shall be approached in writing for their consent to evaluate the thesis together with the copies of approved synopsis and the summary of the thesis. On receiving the acceptance the thesis shall be sent to the examiners.
    - Provided that if a foreign examiner is appointed by the Kulpati and the candidate wishes the thesis to be sent by AIR MAIL he/she shall have to bear the charges of AIRMAIL.
  - (d) In the event of the report of the thesis not received within three months from the date of dispatch of the thesis, the Kulpati may cancel the appointment and such examiner shall be asked to return the thesis along with all the documents. The Kulpati shall appoint another examiner in place of such an examiner.
- 13. The examiner may seek clarification of the subject matter of the thesis from the candidate through the Registrar. The Registrar shall pass on the quarries to the candidate without disclosing the identity of the examiner and the clarification obtained from the candidate shall be forwarded to the examiner. The provision shall be incorporated in the letter to be sent to the examiner while sending the thesis.
- . 14. The examiners must give specific opinion on the following points:
  - (i) Whether the thesis embodies an original piece of research work characterized by the discovery of new facts or by a fresh approach towards interpretation of facts and theories.
  - (ii) How far it evinces candidate's capacity for original thinking, critical examination and sound judgement?
  - (iii) Whether the thesis is satisfactory in point of language and presentation of subject matter.
  - (iv) Whether the thesis be approved for D.Sc. degree.



- (v) The examiner must also furnish a detailed report on the thesis together with a set of questions to be asked at the time of Viva-voce examination.
- (vi) In case the examiner suggests for an improvement of thesis, he must give a detailed report on the lines on which the thesis be modified and resubmitted.
- 15. (i) If all the three examiners approve the thesis, the candidate shall be called upon to appear at the viva-voce examination as per the provisions of the Ordinance.
  - (ii) If two examiners approve the thesis and the third rejects the thesis shall be sent to a fourth examiner (without the reports of earlier examiners) appointed by the Kulpati for evaluation. The opinion of the fourth examiner shall be final.
  - (iii) In case all the three examiners recommend revision/rejection or two examiners recommend revision/rejection and the third accepts, the thesis shall stand rejected.
  - (iv) In case the candidate is asked by the examiner to revise under section 16(ii) the candidate shall be permitted to revise the thesis on the lines suggested by the examiner. The comments of the examiner shall be made available to the candidate without disclosing the identity of the examiner. The candidate shall submit the revised thesis not earlier than six months and not later than eighteen months from the date the candidate is asked to revise the thesis. He/she shall have to pay a fee as prescribed by the University at the time of resubmission.

In case the examiner of the revised thesis recommends for the award then the candidate shall be called upon to appear at viva-voce examination.

- 16. (i) If the thesis is finally approved under sections 16(i), (ii) and (iv) the candidate shall be called upon to appear for a viva-voce examination conducted by atleast two external examiners. All the three examiners shall be invited to conduct the viva-voce examination.
  - (ii) The viva-voce examination shall be conducted at the University Teaching Department/School of Studies on the date, time and place notified by the Registrar which shall be put on the notice board atleast a week in advance.
  - (iii) The candidate shall present the work embodied in the thesis before the board of examiners, faculty members, research scholars and other interested person. After the presentation, the examiners appointed for the viva-voce examination shall ask questions to the candidate. Others may submit their questions in writing to the external examiners, who may put such of those questions to the candidate as they deem fit. The examiners may also ask question beyond the scope of the thesis in order to satisfy themselves that the candidate has adequate knowledge of the subject on which he has submitted the thesis.



- (iv) In case of divergence of opinion between the thesis examiners and viva-voce examiners or the divergence of opinion between the viva-voce examiner the candidate shall be asked to reappear at a second viva-voce examination within six months. He shall have to pay an additional fees as prescribed by the University for second viva-voce. If the candidate fails to satisfy the viva-voce examiners at the second examination, his thesis shall finally be rejected.
- 17. After the viva-voce examination the recommendations shall be reported to the Executive Council for approval. After the approval of Executive Council for the award of D.Sc. degree to the candidate, one copy of the thesis shall be kept in the University Library, another in the Library of the Institution where he/she prosecuted his/her research work, and the remaining two copies shall be returned to the candidate.
- 18. After the declaration of the result, the successful candidate on payment of a fees as prescribed by the University may be provided the copies of reports of the examiner without disclosing their names.
- 19. On detection of any irregularity, the University shall take suitable steps to withdraw the degree as per provisions of section 5(12) of the Adhiniyam.



## **EXAMINERS REPORT ON D.SC**

Title of Thesis					
	 bject				
1.	The thesis is recommended for the award of D.Sc. degree.	Yes		Io.	
2.					
3.	The thesis be rejected				

Please specify Yes/No, as the case may be.

## **DETAILED-REPORT**

(The examiner is requested to give his/her detailed report below on the following points).

- 14 (a) It must be a piece of research work characterized either by the discovery of new facts or by a fresh approach towards the interpretation of facts and theories.
  - (b) It evinces the candidate's capacity for critical examination and sound judgement.
  - (c) It must be satisfactory in point of language and presentation of the subject matter.



Note:	Additional sheet(s) may be attached	, if necessary.
Place		(Signature of the Examiner)
		Full Name & Address
		000007

